

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 19th of June, 2024

NO. HC.VII-94/2024/5298/A ### The Hon'ble Gauhati High Court has been pleased to depute the following newly appointed Grade-I Judicial Officers of Assam Judicial Service to undergo Induction Training at the Judicial Academy, Assam as per relevant rules of Assam Judicial Service .

Sl. No.	Name	Designation
1.	Dr.Taznara Khan	Additional District & Sessions Judge, FTC, North Lakhimpur, Lakhimpur
2.	Shri Nuruddin Ahmed	Additional District & Sessions Judge, Cachar, Silchar

The trainee Officers are directed to report at the Judicial Academy, Assam, National Law University Campus, Hajo Road, Kamrup, Amingaon, at **9.30 A.M. on 24-06-2024**, for undergoing Induction Training.

By Order,
Sd/- S.K.Poddar
REGISTRAR GENERAL

Memo No. HC.VII-94/2024/5299/A, Dated: 19-06-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action
[The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules].
3. The Registrar (Admin./Vigilance/Judl./Estt.i/c), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District and Sessions Judge, Cachar, Silchar /North Lakhimpur, Lakhimpur


(He/She is requested to inform the concerned Officer of his /her District about this Notification)

6. Dr. Taznara Khan, Addl. District & Sessions Judge, FTC, North Lakhimpur.
7. Shri Nuruddin Ahmed, Addl. District & Sessions Judge, Cachar, Silchar.
8. The Joint Registrar (Judl./ PM&P), Gauhati High Court, Guwahati.
9. The Research Officer, Judicial Academy, Assam.
10. The Deputy Registrar (Finance), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a **request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.**
13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


19.06.2024

REGISTRAR GENERAL